

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1703
TO BE ANSWERED ON 27th JULY, 2022

FTAs WITH EXPORT DESTINATIONS

1703. SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the country needs to pursue Free Trade Agreements (FTAs) with major export destinations like the EU and the U.S. to push apparel shipments amid increasing competition from Bangladesh and Cambodia that enjoy tari concessions; and
- (b) if so, the details thereof and the steps being taken in this regard along with results yielded till date?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

- (a) & (b): India has so far signed 13 Free Trade Agreements (FTAs) and 6 Preferential Trade Agreements (PTAs) with its trading partners for preferential access for its products including apparels. FTA negotiations are entered into with mutual agreement with the trading partners. Presently, India is engaged in FTA negotiations with some of its trading partners including the European Union, Canada, Israel and the United Kingdom.
